

Fourth Plan. Details of the financial implications are being worked out by the Administration. The University will be eligible for assistance from the University Grants Commission in accordance with the pattern applicable to all Universities.

(d) To begin with, Faculties of Arts, Science, Agriculture, Medicine, Education and Commerce will be instituted.

Expansion of Tata Chemicals Soda Ash Plant in Gujarat

*306. SHRIMATI ILA PALCHOU-DHURY :
SHRI DEVEN SEN :
SHRI G. Y. KKISHNAN :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that M/s. Tata Chemicals Ltd., had applied for expansion of their Soda Ash Plant in Gujarat ;

(b) If so, the details of the proposed expansion together with its financial implications ;

(c) whether it is also a fact that the Central Government have accorded their permission for the expansion under reference ;

(d) if so, the conditions, if any, on which the permission has been given ; and

(e) when the expansion work is likely to be taken in hand and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir.

(b) (i) Soda ash capacity will increase from 600 tonnes/day to 1000 tonnes/day.

(ii) The expansion will involve a capital outlay of Rs. 300 lakhs with a foreign exchange component of Rs. 60 lakhs.

(iii) The Company will ensure that their share in Soda Ash exports is not less than their share in Soda Ash production.

or

F. O. B. value of their annual exports is not less than 50% of the foreign exchange cost of expansion to 1000 tonnes of soda ash per day, whichever is higher.

(iv) Their revised fertiliser project which envisages production of ammonium chloride is dependent on the expansion of soda ash capacity. Their intention is to switch over to modified Solvay process for the production of ammonium chloride as co-product in the event of the revised fertiliser programme being approved.

(c) Yes, Sir.

(d) (i) Arrangements for the import of plant and equipment will be settled to the satisfaction of the Government. Application for import of capital equipment should be submitted within a period of six months from the date of issue of letter of intent i. e. by 15.8.70.

(ii) The Company guarantee export of soda ash of the value of Rs. 60,00,000 per year for a period of 5 years after implementation of the expansion licence.

(e) Will be completed within 24/30 months of the issue of all licences and release of foreign exchange required for the purchase of such equipment as has to be imported.

Eradication of Cancer

*307. SHRI S. M. BANERJEE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING